

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 22nd August, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board ,West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Advs. for Applicant Mr. Amit Agarwal & Ms. Asha Nayar Basu, Advs. for West Bengal PCB
2.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017 & M.A. No. 652/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Dr. Sandeep Singh, Adv. Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Mukesh Kumar Verma & Mr. Vinay Pal, Advs for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF
4.	Original Application No. 456/2017	M/s N. K. G. Infrastructure Ltd. Vs. UP Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Pradeep Misra & Mr. Dalip Dhyani, Adv. for R-1 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravinder Kumar, Adv. for Noida

FOR HEARING			
5.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017, M.A. No. 403/2017, M.A. No. 854/2017)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Raman Yadav, Adv. (LC)
6.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Amit Tiwari, Adv. Mr. Pradeep Misra, Adv. for UPPCB
7.	Original Application No. 05/2016 (M.A. No. 231/2017)	Yogendra Pal Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ashok K. Panigrahi & Ms. Mamota Devi Oinam, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Ankit Verma, Adv. Mr. Rachit Mittal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-7 Mr. Bikas Kumar Sinha, Adv.
8.	Execution Application No. 32/2016 IN O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Advs. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for R-5 Mr. Puneeth K.G. & Mr. Sunil Fernades, Advs. for R-3, 4, 7 to 11 Mr. B. S. Billowria, Adv. for R-13 & 14 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHAI
9.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma Advs. for DDA
10.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. Amit Mahajan & Mr. Rishikant Singh, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3
11.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC

			Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD Mr. Anchit Sharma, Adv. for DCB Mr. Manish Kumar, Adv. for Nagar Nigam Dehradun
12.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Advs. for Applicant Mr. Taruna A. Prasad, Adv. for R-1 Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-3 Ms. Rachana Joshi Issare, Adv. for R-6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Tarunvir Singh Khehar, Adv.
13.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for R-9 Mr. Dinesh Jindal, LO for DPCC
14.	Original Application No. 108/2013 (M.A. No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Mr. B. V. Niren, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB
15.	Original Application No. 179/2013 (M.A. No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P. S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sumit Pushkarma, Adv. for DJB

16.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB
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Date : 22nd August, 2017

Time : 04:00 PM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER
WESTERN ZONE BENCH, PUNE
(THROUGH VIDEO CONFERENCING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
17.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017, M.A. No. 579/2017 & M.A. No. 906/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
18.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7 Mr. Om Prakash, Adv.

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 22nd August, 2017

Time : 03:00 PM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3
2.	Original Application No. 420/2016 (M.A. No. 918/2016)	Praduman Tiwari Vs. Union of India & Ors.	Mr. Mona K. Rajvanshi, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UP PCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Praveen Aggarwal, Adv. for R-8 Mr. T. N. Singh, Adv. for R-10 Mr. Rajesh Gupta, Adv. for R-11 Mr. Ramesh Chandra, Adv.
3.	Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Sudhir Kulshrestha, Adv. Dr. Indra Pratap Singh, Adv. for R-4 Mr. Sharad Chauhan, Adv. for R-6

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